

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2437

ANSWERED ON:09.08.2010

SCHEDULED CASTE POPULATION

Chakravarty Smt. Bijoya;Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of Scheduled Caste population in the country at present including Assam, State-wise;
- (b) the criteria regarding percentage of dalit population in a particular State required to provide benefits for the said community;
- (c) whether the audited report has been received from Assam for providing funds for scholarship schemes; and
- (d) if so, the details thereof and the reaction of the Government thereto;

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) The State wise details of Scheduled Caste population, available as per Census 2001, are given at Annexure-I.
- (b) The State Governments/UT Administrations are required to earmark funds for Scheduled Caste Sub Plan (SCSP) from total State Plan Outlay at least in proportion of SC population to the total population of that State/UT.
- (c) During 2010-11, central assistance of Rs. 300.00 lakhs has been released to Assam on Ad- hoc basis under the scheme of "Post Matric Scholarship for Scheduled Caste students". The audited reports for 2008-09 and 2009-10 are awaited.
- (d) Does not arise.